

Read -

- 1 The Hon'ble High Court, Bombay Circular dated 16.04.2021 and 09.06.2021.
- 2 District Court, Sangli Circular No. 14/2021, dated 14.06.2021.
- 3 जिल्हाधिकारी तथा जिल्हादंडाधिकारी कार्यालय, सांगली कडील आदेश क्रमांक गृह/१/कार्या-६ / कोरोना/आरआर-३६७/२०२१, बंदी आदेश/एसआर-२९/२०२१, दि. २५.०६.२०२१.

C I R C U L A R N O. 16 /2021

In view of the above Hon'ble High Court Circular, and District Collector, Sangli Office Order, the undersigned is pleased to make following arrangement in respect of functioning of District Court, Sangli.

- 1 All the Courts shall continue to function in **ONE Shift** and to take up remand, bail and urgent Criminal and Civil matters **w.e.f. 28.06.2021** with judicial working hours of 2 ½ to 3 hours. The Judicial working will be in One shift i.e. **from 11.00 A.M. to 01.30 P.M.** with **100%** attendance of the **Judicial Officers** and **25%** attendance of the **staff members**, by rotation. The Office working will be in One shift i.e. **from 10.30 A.M. to 2.00 P.M.**
- 2 All the Judicial Officers shall remain stationed at their respective places of posting and shall not leave headquarter/station without permission of the Principal District and Sessions Judge.
- 3 The Judicial Officers may pronounce judgment/s or pass order/s in the matters, wherein the arguments of both the parties are concluded.
- 4 **All Courts shall remain closed on every Saturday** but may take up only remand and urgent matters, as being taken up on holidays.
- 5 The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.
- 6 All Courts shall ensure that the canteens and Bar rooms within the Court premises remain closed.
- 7 All the safety/precautionary measures set forth by the Central and state Government shall be adhered scrupulously.
- 8 This Circular shall come in force w.e.f. 28.06.2021 and shall remain in force until further Order.

All the concerned are hereby informed that they should follow the guidelines issued from time to time, by the Hon'ble High Court and the Government of Maharashtra regarding precautionary measures in view of COVID-19.

All the Judicial Officers and staff members working on the establishment of District Court, Sangli and its subordinate courts should take note of this Circular and act accordingly.

District Court, Sangli.

Date:-28.06.2021.

(V. V. Patil)

Principal District & Sessions Judge,
S a n g l i.

O. No. 2868/2021.

District Court, Sangli.

Date:-28.06.2021.

Copy forwarded with compliments to -

- 1) The Hon'ble Registrar (General), High Court, Bombay-32.
- 2) The Hon'ble Registrar (Inspection), High Court, Bombay-32.

Copy forwarded for information & necessary action to -

- 3) The District Judge-I & II Addl. Sessions Judge, Sangli/Islampur.
- 4) The District Judge-III/IV/V/VI & Addl. Sessions Judge, Sangli.
- 5) The Adhoc District Judge-I/II & Addl. Sessions Judge, Sangli.
- 6) The Extra Jt. District Judge & Addl. Sessions Judge, Sangli.
- 7) The Extra Jt. District Judge & Addl. Sessions Judge, Sangli.
- 8) The Civil Judge Sr. Dn., Sangli/Islampur/Vita.
- 9) The Chief Judicial Magistrate, Sangli.
- 10) The Jt. Civil Judge Sr. Dn., Sangli.
- 11) The II/III/IV/V/VI/VII/VIII/IX Jt. Civil Judge Sr. Dn., Sangli.
- 12) The Member Secretary, District Legal Service Authority, Sangli
- 13) The Civil Judge Jr.Dn., Miraj/K.Mahankal/Jath/Atpadi/
Kadegaon/Palus/Tasgaon/Shirala.
- 14) The Jt. Civil Judge Jr.Dn., Sangli/Islampur/Miraj/Palus/Shirala/
Tasgaon/Vita/Kadegaon/Jath.
- 15) The II Jt. Civil Judge Jr., Dn., Sangli/Islampur/Miraj/Tasgaon/Vita
- 16) The III/IV/V/VI/VII Jt. Civil Judge Jr., Dn., Sangli.
- 17) The District Government Pleader, Sangli.
- 18) The District Collector, Sangli.
- 19) The President Sangli Bar Association, Sangli
- 20) The President of Taluka Bar Associations in Sangli District.
- 21) The Superintendent of Police, Sangli
- 22) The Superintendent of Sangli District Prison, Sangli.
- 23) The Court Manager, District Court, Sangli.
- 24) The Superintendent (Admin/Judicial/Record) District Court, Sangli.
- 25) The Asst. Supdt. (C & F/M & S) District Court, Sangli.
- 26) The Computer Section, District Court, Sangli.
(For email & Website Publication)
- 27) Notice Board
- 28) Officer Copy.